

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)  
**NO.HC.VII-87/1998/ 2030/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,  
District and Sessions Judge,  
Goalpara.

Dated Guwahati, the 16<sup>th</sup> May, 2020.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJG/1373 Dated at Goalpara the 14.05. 2020.

Sir,

With reference to the above, I am directed to inform you that you have been asked to apply for station leave permission with specific date.

Yours faithfully,

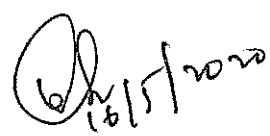
sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-87/1998/ 2031 IA, dated 16.5.2020**

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Rdgr